

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasena n Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

*Dhananjay*  
908250757

*[Signature]*

ADVOCATE FOR RESPONDENT/s:

MURALA A &  
ARCHILA MS ~~SR~~ ~~ARAA~~ ~~LEGAL~~  
809567763

Respondents

*[Signature]*

**ORDER**

Counsel for Petitioners is present. Counsel for Respondents is present.

Counsel for Respondents requested time for filing reply/counter on behalf of newly added Respondents No. 5(a), 5(b), 5(c).

List the case on **07.06.2019**.

*[Signature]*  
Member (T)

*[Signature]*  
Member (J)

Krishna

**Verified**

*[Signature]*  
**Court Officer**